COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

IA Nos. 550 & 551 of 2016 IN
DFR No. 3056 of 2016

Dated: 25th October, 2016

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

Shri Rama Shankar Awasthi & Anr. ….Appellant(s)
Vs.
Uttar Pradesh Electricity Regulatory Commission & Ors.
... Respondent (s)

Counsel for the Appellant(s) : Mr. Anand K. Ganesan

Counsel for the Respondent(s) : Mr. C.K. Rai
Mr. Umesh Prasad for R.1

Ms. Divya Chaturvedi
Ms. Arunima Kedia for R.2

Ms. Mandakini Ghosh for R.3

ORDER

IA No. 550 of 2016
(Appl. for leave to file appeal)

Learned counsel for the respondents seek two weeks time to file reply. They may file the same on or before 09.11.2016 after serving copy on the other side. Thereafter, rejoinder may be filed on or before 17.11.2016 after serving copy on the other side.

List the matter on ***21.11.2016.***

(I.J. Kapoor)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

Ts/kt